

12.10 1/2 hrs.

[English]

MATTERS UNDER RULE 377

[English]

- (i) **Need to accept the demand of ex-servicemen regarding one rank-one pension**

PROF. NARAIN CHAND PARASHAR (HAMIRPUR): THERE is deep frustration and strong resentment among the ex-servicemen in the country regarding the non-acceptance of their genuine demand for the adoption of the principle of 'one rank-one pension'. The various associations of Ex-servicemen including Ex-servicemen League have been pressing this demand for the last so many years but with little success. The High Power Committee for the Welfare of Ex-servicemen set up by the Government of India which had submitted its report to the Prime Minister Smt. Indira Gandhi on 27th October, 1984, just 4 days before her martyrdom had also recommended the adoption of the principle in the calculation of pension.

It is, therefore, high time that the Government of India accepts and implements this demand without any further delay so as to ensure their welfare and the upholding of their status after retirement.

I request the Minister of Defence to accept the demand at the earliest.

[Translation]

- (ii) **Need to construct a fishing harbour at Jakhon region of Kutch, Gujarat**

SHRIMATI USHA THAKKAR (Kutch): Mr. Deputy Speaker, Sir, I am raising, through you, a very important matter in the House. I basically represent the Kutch constituency. All kinds of fish are found in the coastal region of Kutch. The best quality of fish in

India is found in my area Jakhon. A committee called "Team of Experts for selecting site for development of Fishing Harbour in Kutch region of Gujarat State" was set up by the Ministry of Agriculture, Government of India. On the basis of its report, Jakhon was selected for constructing a fishing harbour and this report was passed on to the Gujarat Government. Gujarat Government in form submitted this report to the Planning Commission with its recommendations but Planning Commission has not sent its report to Ministry of Agriculture so far.

After constructing fishing harbour at Jakhon, India will be able to export fish and earn lot of foreign exchange and a number of people in Gujarat will also be able to earn their livelihood.

Therefore, I request the Government, through you, that steps should be taken to implement this scheme at the earliest.

[English]

- (iii) **Need to provide funds under Core Area Development Scheme for the development of Jammu city and its surrounding areas**

SHRI JANAK RAJ GUPTA (Jammu): There are a number of Mohallas in Jammu city in Jammu and Kashmir State which are very congested. There are heaps of filth which gives birth to mosquitoes etc. There is a need to widen the congested lanes. The sewerage system is also not good. I would like to urge upon the Ministry of Urban Development, Government of India to provide adequate funds under Core Area Development Scheme for the development of Jammu City and its surrounding areas.

[Translation]

- (iv) **Need to start the work of Sakri-Hasanpur and Darbhanga-Samastipur railway line**

SHRI RAM BHAGAT PASWAN (Rosera): Mr. Deputy Speaker, Sir a number of